

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 168/TT/2016**

**Subject:** Determination of transmission tariff of nine transmission lines for 2014-15 and of one line for 2011-12, 2012-13 and 2013-14 in respect of Uttar Pradesh Power Transmission Corporation Limited (UPPTCL) owned transmission lines/system conveying electricity to other states for tariff block 2014-19 and 2009-14 respectively.

**Date of Hearing:** 15.12.2016

**Coram:** Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

**Petitioner:** Uttar Pradesh Power Transmission Corporation Limited (UPPTCL)

**Respondents:** Uttar Pradesh Power Corporation Limited and 10 others

**Parties present:** None

**Record of Proceedings**

The instant petition is filed by Uttar Pradesh Power Transmission Corporation Ltd. (UPPTCL) for approval of tariff nine inter-State transmission lines between Uttar Pradesh and other neighbouring states owned by UPPTCL. The tariff for period 2011-12 to 2013-14 for eight inter-State lines of UPPTCL was allowed in order dated 15.2.2016 in Petition No. 286/TT/2013. UPPTCL has submitted the information sought in the RoP dated 25.10.2016 vide affidavit dated 30.11.2016.

2. The Commission reserved the order in the petition.

By Order of the Commission

(T. Rout)  
Chief (Legal)

